

H

W.P(C)No. 543 OF 2003

ITEM No.13

Court No. 1

SECTION PIL

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(Civil) No.543/2003(For Preliminary Hearing)

ALL INDIA FORUM FOR NATIONAL REC.N.& ANR

Petitioner (s)

VERSUS

UNION OF INDIA & ORS.

Respondent (s)

(With Appln(s). for exemption from filing O.T.)

Date : 19/12/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner (s)Mr. Chetan Sharma, Sr. Adv.
Mr. Sibor Sankar Mishra,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
ORDER

List along with WP(C) No. 13029 of 1985 (CNG matter).

In the meantime, the petitioners may serve a copy of petition on Mr. Harish N Salve, Sr. Adv.
, Amicus Curiae in CNG matter.

(D.P. WALIA)
COURT MASTER

(JANKI BHATIA)
COURT MASTER